

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00040/2018

IN

ORIGINAL APPLICATION NO.170/00019/2017

DATED THIS THE 02ND DAY OF AUGUST, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

K. T. Arakeshwara,
S/o Late Thammannachar,
Aged 67 years, retired as
Sub-Postmaster, Hinkal SO,
Residing at D.No.736,
'Sapthagiri Nilaya',
Old Post Office Road,
Hinakal, Mysuru-570 030.

.....Petitioner

(By Advocate Shri A.R. Holla)

Vs.

1. Sri Ananthnarayan Nanda,
Secretary,
Department of Posts,

Dak Bhavan,
New Delhi-110 001.

2. Sri Rajendra Kumar,
The Postmaster General,
South Karnataka Region,
Bengaluru-560 001.

3. Sri N. Prakash
The Senior Superintendent of Post Offices,
Mysuru Division,
Mysuru-570 020.

....Respondents

(By Shri B. Vishnu Bhat, Senior Panel Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

It is submitted at the bar that Writ Petition No. 23249/2018 is filed. Therefore CP is dismissed but with liberty. Notices are discharged. No order as to costs.

(DINESH SHARMA)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in CP No. 170/00040/2018

Annexure CP1 Copy of the order dated 25.10.2017 in O.A. No. 29/2017

Annexure CP2 Copy of the letter dated 25.01.2018

Annexure CP3 Copy of the petitioner's representation dated 12.04.2018

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